

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CPNo.201/241/AMR/2019	IA(Companies Act)/2/2021, Contempt Petition/2/2021, CA/3/2021	241	Chunduru Govinda Raju & Another Vs KGOC Terminal Pvt Ltd & 2Others

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Mr.Deepak Chowdary, Counsel for the Respondent is present. The Counsel for the Respondent reports that the matter is still under settlement. List the matter on 31.10.2022.

SD/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**